



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 152/16	TP 184/17	Hearing	391/ 394	Gita Krishna Investments Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Prema Hatti	ROC	
2)	K VENKAT SATYANARAYANA 9845613341	PETITIONER	

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. Dy. Official Liquidator is present.

List it on 03.08.2017.


MEMBER (J)